

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 1574 of 2021

(Anirban Mahato & Ors. Vs. The Jharkhand Public Service Commission & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioners : Mr. K.S. Nanda, Advocate

For the Respondents : Mr. Sanjoy Piprawal, Advocate

02/ 12.04.2021 As prayed, put up this case on 16.04.2021.

In the meantime, learned counsel for the petitioners is directed to remove the defects, as pointed out by the office.

Let the name of Mr. Sanjoy Piprawal, learned counsel be reflected in the cause-list on behalf of the respondent-JPSC.

(Dr. S.N. Pathak, J.)

punit/-